

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.1352
ANSWERED ON 11.12.2023**

**TOWN/CITIES IDENTIFIED IN ANDHRA PRADESH
FOR NEW KENDRIYA VIDYALAYAS**

1352. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has undertaken any study to determine the number of families belonging to transferable Central Government Employees including Defence and para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institutes of Higher Learning (IHL) in a district to determine the number of Kendriya Vidyalayas to be set up to cater to their educational needs;
- (b) if so, the details of towns/cities in Andhra Pradesh that have been identified by the Government to increase the number of the KV's district-wise;
- (c) if not, the reasons therefor; and
- (d) whether the Government of Andhra Pradesh has submit any proposal to increase the number of KVs in the State and if so, details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

- (a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of

the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals for establishment of new KVs are subject to approval of the competent authority as per extant procedures.

(d) At present, 1252 KVs including 35 KVs in the State of Andhra Pradesh are functioning across the country. As per information received from Kendriya Vidyalaya Sangathan, 8 proposals have been received in KVS from the State Government of Andhra Pradesh and the same are subject to approval of the competent authority as per extant procedures.
